

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 886

TO BE ANSWERED ON NOVEMBER 21, 2019

HOUSING FOR LANDLESS AND HOMELESS PEOPLE

No. 886. SHRI UNMESH BHAIYYASAHEB PATIL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has any data regarding landless and homeless people in the country;**
- (b) if so, the details thereof and if not, the reasons therefor; and**
- (c) whether the Government would ensure 'Housing For All' by 2022 when a significant section of people are landless and if so, the details and the manner thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) & (b): As per Census 2011, homeless population in the country is 17,72,889. Registrar General of India (RGI) has reported that data on landless people is not collected in Census. Also, the Ministry of Housing and Urban Affairs (MoHUA) does not maintain any data on landless people.

(c): In pursuance to Government of India's vision of facilitating Housing for All by 2022, the MoHUA has been implementing Pradhan Mantri Awas Yojana -Urban (PMAY-U) Mission since June, 2015 to provide Central Assistance to States/Union Territories

(UTs)/Urban Local Bodies (ULBs) for providing all weather pucca houses with basic civic infrastructures to all eligible urban households. PMAY-U Mission envisages Government's intervention through the following four verticals namely "In-situ" Slum Redevelopment (ISSR), Credit Linked Subsidy Scheme (CLSS), Affordable Housing in Partnership with public or private sector (AHP) and Beneficiary-led individual house construction/enhancement (BLC).

The landless households may opt for AHP vertical under the Mission where houses are provided in multi-storey houses, generally owned by the Government. Secondly, landless person may also apply for interest subsidy under CLSS component and purchase the house available in the open market.

Under PMAY-U Mission, 93 lakh houses have been sanctioned so far against the demand of 112 lakh houses. Out of 93 lakh sanctioned houses, 55.40 lakh houses are grounded for construction and construction of 28.06 lakh houses have been completed.
